

1	2	3
Manipur	1604	2608
Meghalaya	1662	2794
Nagaland	2488	4065
Tripura	1131	1850
Arunachal Pradesh	3169	5355
Mizoram	2421	4180

Base year for population estimates used :

(a) For Sixth Five Year Plan : 1983

(b) For Seventh Five Year Plan : 1987

Crisis in Institute of Mathematical Science

5424. SHRI SAIFUDDIN CHOU-DHARY : Will the PRIME MINISTER be pleased to state :

(a) whether the Institute of Mathematical Science has been facing severe crisis; and

(b) if so, steps taken to resolve the problem in this pioneer institution?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACES (SHRI K.R. NARAYANAN) : (a) and (b) No, Sir. It is not correct to say that the Institute is facing a crisis. However, there were some administrative issues which have been sorted out by the Board of Governors of the Institute at its meeting on 15th July, 1988.

Self-reliance in Electronics

4525. DR. KRUPASINDHU BHOI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have constituted a components task force for self reliance by 2000 A.D.;

(b) if so, the specific steps taken by task force to become self reliant in the field of Electronics; and

(c) the other details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS, AND SPACES (SHRI K.R. NARAYANAN) : (a) Yes, Sir. Department of Electronics has constituted an Electronic Component Task Force, especially focussed on large Scale Integrated/Very Large Scale Integrated (LSI/VLSI) devices to achieve self-reliance by 2000 A.D.

(b) and (c) The Task Force is continuing its deliberations and it has yet to submit its final report to the Government for consideration.

Posting of husband and wife at same station

4526. CHAUDHARY RAGHURAJ SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government orders clearly stipulates posting of both husband and wife at the same station;

(b) if so, whether these instructions are being followed in regard to postings at different stations by the Board of Central Excise and Customs, if not, the reasons for non-compliance of Government orders; and

(c) if so, the number of working couples so posted at different stations by the Board of Central Excise and Customs ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b) Guidelines issued to all Ministries/Departments envisage postings of spouses at the same station in respect of employees of Central Government and Central Public Sector Undertakings subject to fulfilment administrative requirements. These guidelines are kept in view by the Central Board of Excise and Customs and the various authorities thereunder, while considering requests for positing of husband and wife the same station.

(c) Since requests for positing of husband and wife at the same station are dealt with by the competent authorities at various levels, information in this regard is not centrally available in the Board.

News Item Policeman victim of land grab gang

4527. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the news item appeared in the 'Times of India' dated 12 August, 1988 under the caption 'Policeman-victim of land-grab gang' stating that the land grab gang is in operation in the capital;

(b) if so, the details thereof and the action Government have taken or propose to take against the guilty;

(c) the details of such cases reported during the last three years in Delhi;

(d) the action taken in such cases; and

(e) the steps taken to avoid recurrence of such incidents ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) There was a dispute between Inspector Mohinder Singh of Delhi Police and Shri Jagbir Singh resident of Nanak Pura Market, New Delhi over the possession of a plot of land in Sadh Nagar, in the area of Police Station Dabri, New Delhi. A complaint u/s 145 Cr.P.C. was filed in the court to SDM, New Delhi for sealing off the property and to decide the claim of the parties. In order to avoid any breach of peace, of case u/s 107/ 150 Cr.P.C. was also submitted in the court of Special Executive Magistrate, South West District,

(c) No such incident has come to the notice of Delhi Police.

(d) and (e) Police remains vigilant and whenever any complaint is received, action is taken in accordance with law.

Planning of hill areas of Jammu & Kashmir

4528. SHRI MOHD. AYUB KHAN : Will the Minister of PLANNING be pleased to state :

(a) whether pace of development in hill areas of Jammu and Kashmir is slow as compared to the development of rest of the State;

(b) if so, whether Government propose to conduct a socio-economic survey this region; and

(c) if so, the details of the programmes proposed for the rapid development of this region ?